

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 320 of 1995

Tuesday, this the 28th day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. K Radhakumari,
Extra Departmental Packer,
Manacaud,
Thiruvananthapuram. .. Applicant

By Advocate Mr. Sasidharan Chempazhanthiyil

Vs.

1. The Superintendent of Post Offices,
South Division,
Thiruvananthapuram.
2. The Chief Postmaster General,
Kerala Circle,
Thiruvananthapuram.
3. Director General,
Postal Department,
New Delhi.
4. Union of India represented by its
Secretary,
Ministry of Communications,
New Delhi. .. Respondents

By Advocate Mr. James Kurian, Additional Central Government
Standing Counsel

ORDER

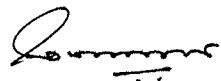
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that she is entitled to be regularised in a Group 'D' post. We find that applicant has sought the same relief from fourth respondent by A-12. Fourth respondent must pass appropriate orders on A-12 and this will be done within four months from today. Applicant

may forward a copy of A-12 and support it with such documents as she may have in her possession. She will do this immediately to facilitate early decision in the matter.

2. The application is disposed of as aforesaid. No costs.

Dated the 28th February, 1995



SP BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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